

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 201 of 2012 &
IA no. 324 of 2012**

Dated : 25th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Indian Wind Turbine Manufacture's Association & Ors. ...Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh

**Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1
Mr. S. Vallinayagam for R-2
Mr. M. Yogendher**

ORDER

We have heard the Learned Counsel for the parties. Written Submissions have been filed by all the parties.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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